

2019
High Court, Appellate Side
Calcutta

DATED: CALCUTTA, THE 11th JULY, 2019

Schedule of Viva-voce in the process of Selection and Promotion to the post of **Additional District & Sessions Judge, Fast Track Court** belonging to the cadre of Civil Judge (Senior Division) towards filling up the 21 (twenty one) vacancies declared vide Court's Notification No. 2319-R(JS) dated 23.04.2019, for the 63 eligible WBSJ Officers (as listed in the schedule enclosed) in the substantive cadre of Civil Judge (Senior Division).

Venue : **Study Room,
Main Building, 1st Floor,
High Court, Calcutta**

Date : **29th July, 30th July, 31st July,
01st August & 02 August, 2019**

(13 officers on first three days and 12 in last two as
per Schedule enclosed)

Time : **03:00 P.M. onwards.**

Reporting Time & Place : **2.30 P.M. at the Chamber of the Registrar General,
Main Building, 1st Floor, High Court, Calcutta**

**SCHEDULE OF VIVA-VOCE OF ELIGIBLE OFFICERS COMING UNDER
THE ZONE OF CONSIDERATION FOR FILLING UP THE VACANCIES IN
FAST TRACK COURTS FOR THE YEAR 2019**

ON 29.07.2019

Sl. No.	NAME OF THE OFFICERS	PRESENT POSTING
1.	Shri Fatik Chandra Mondal	CJ(SD), Arambagh, Hooghly
2.	Shri Hidayatullah Bhutia	Civil Judge (Senior Division), 1 st Court, Alipore, South 24-Parganas
3.	Shri Tito Rob	Judge, 1 st Labour Court, Calcutta
4.	Shri Sridhar Chandra Su	CJ(SD), Bongaon, North 24-Parganas
5.	Salim Ahmed Ansari	Secretary, DLSA, Alipore, South 24-Parganas
6.	Shri Sabyasachi Chatteraj	Law Officer, Directorate of Drug Control, Govt. of W.B., on deputation
7.	Smt. Mukulika Sinha	CJ(SD), 2 nd Court, Malda
8.	Shri Sudip Bhattacharya	CJ(SD), 2 nd Court, Berhampore, Murshidabad
9.	Shri Sanjay Chowdhury	Registrar, Family Court, Calcutta, on deputation
10.	Shri Ratan Kumar Gupta	CJM, Purba Bardhaman
11.	Shri Sumit Adhikari	CJ(SD), Khatra, Bankura
12.	Shri Biswajyoti Chatterjee	Judge, Bench-4, PSCC, Calcutta
13.	Shri Sadhan Mondal	CJ(SD), Chanchal, Malda

ON 30.07.2019

14.	Shri Sisir Kumar Meyur	CJ(SD), 2 nd Court, Sadar, Paschim Medinipur
15.	Shri Suresh Singh	Deputy A.G.O.T., Govt. of W.B., on deputation
16.	Shri Surajit Seal	Judge, Bench-2, PSCC, Calcutta
17.	Shri Tarun Kumar Mondal	CJ(SD), 2 nd Court, Baruipur, South 24-Parganas
18.	Shri Prasun Ghosh	CJ(SD), 1 st Court, Sadar, Howrah
19.	Shri Debasis Chowdhury	CJ(SD), Diamond Harbour, South 24-Parganas
20.	Shri Prakash Chandra Barman	CJM, Cooch Behar
21.	Smt. Kumkum Chattopadhyay	CJ(SD), 1 st Court, Hooghly, Sadar
22.	Shri Nirupam Kar	CJM, Tamluk, Purba Medinipur
23.	Smt. Bipasha Mandol (Das)	CJM, Raiganj, Uttar Dinajpur
24.	Shri Debanjan Ghosh	Deputy Registrar, WB Human Rights Commission, on deputation
25.	Smt. Soma Chakraborty	Civil Judge (Senior Division), Islampur, Uttar Dinajpur
26.	Smt. Arpita Ghosh	CJ(SD), Haldia, Purba Medinipur From 11.12.2017

31.07.2019

27.	Shri Bikash Lama	CJ(SD), Ranaghat, Nadia
28.	Karim Ur Reza	Secretary, DLSA, Uttar Dinajpur
29.	Shri Indranil Chatterjee	CJM, Barasat, North 24-Parganas
30.	Shri Sandip Chakrabarti	CJM, Asansol, Paschim Bardhaman
31.	Shri Soumendra Nath Roy	CJ(SD), 2 nd Court, Barasat, North 24-Parganas
32.	Shri Anan Chattopadhyay	Registrar, City Civil Court, Calcutta
33.	Sushmita Mukerji	ACJM, Kandi, Murshidabad
34.	Smt. Dipa Shyam Ray	CJ(SD), 1 st Court, Asansol, Paschim Bardhaman
35.	Smt. Anindita Ganguli	CJM, Krishnanagar, Nadia
36.	Smt. Barnali Das Gupta	CJM, Hooghly
37.	Sri Abhijit Ghosh	CJM, Malda
38.	Smt. Rina Talukdar	ACJM, Chandannagar, Hooghly
39.	Smt. Sanghamitra Poddar	Judge, Bench-3, PSCC, Calcutta

ON 01.08.2019

40.	Smt. Moon Chakraborty	CJ(SD), 1 st Court, Berhampore, Murshidabad
41.	Sri Biswanath Pramanik	Civil Judge (Senior Division), Suri, Birbhum
42.	Sri Ansuman Chattopadhyay	CJ(SD), 1 st Court, Krishnanagar, Nadia
43.	Sri Debdeep Manna	CJ(SD), 2 nd Court, Howrah
44.	Smt. Sanjukta Sengupta	CJ(SD), 1 st Additional Court, Sadar, Purba Bardhaman
45.	Sri Arindam Chattopadhyay	Secretary, DLSA, Cooch Behar
46.	Smt. Shrutirupa Ghosh (Majee)	CJ(SD), Sadar, Malda
47.	Smt. Rimpa Roy	CJM, Purulia
48.	Sri Arijit Mukhopadhyay	CJM, Bankura
49.	Sri Deb Kumar Goswami	Deputy Director (Legal), Health & Family Welfare Deptt., Govt. of W.B., on deputation
50.	Sri Uttam Bhattacharya	CJM, Darjeeling
51.	Sri Subhajit Basu	CJM, Howrah

ON 02.08.2019

52.	Sri Santosh Kumar Pathak	Administrative Officer, W.B. Judicial Academy, Kolkata
53.	Sri Hindol Roy	CJ(SD), 2 nd Court, Sadar, Hooghly
54.	Sri Sujit Kumar Bandyopadhyay	Registrar, District Judge's Court, Sadar, Purba Bardhaman
55.	Smt. Sarojini Ghising	CJ(SD), 5 th Court, Alipore, South 24-Parganas
56.	Sri Sudeep Banerjee	Registrar, D.J.'s Court, Paschim Medinipur
57.	Sri Rintu Sur	CJM, Medinipur, Paschim Medinipur
58.	Smt. Prajna Gargi Bhattacharya (Hossain)	CJ(SD), Bolpur, Birbhum
59.	Sri Mayukh Mukherjee	ACJM, Khatra, Bankura
60.	Sri Subrata Chatterjee	CJ(SD), Durgapur, Paschim Bardhaman
61.	Sri Suvadip Chowdhury	CJM, Alipore, South 24-Parganas
62.	Smt. Atrayee Manna Chowdhury	CJ(SD), Jalpaiguri, Sadar
63.	Sri Saibal Dutta	ACJM, Tehatta, Nadia

The above-named officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are granted to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-vice** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **“Leave on Duty”**.

By Order,

The 11th July, 2019.

**Sd/-
(Bibhas Ranjan De)
Registrar (Judicial Service)
High Court, A.S., Calcutta.**

2019
High Court, Appellate Side
Calcutta

No. 4459-A

Dated, Calcutta the 11th July, 2019

From: Sri Bibhas Ranjan De,
Registrar (Judicial Service)
High Court, Appellate Side,
Calcutta.

To :

- 1. All the District Judges of West Bengal,**
- 2. The Chief Judge, Presidency Small Causes Court, Calcutta**
- 3. The Secretary, Judicial Department, Govt. of W.B.,**
Writers' Buildings, Kolkata – 700001
- 4. The Member Secretary, State Legal Services Authority, W.B.,**
City Civil Court Building, Kolkata – 700001.

Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court in the cadre of Civil Judge (Sr. Divn.) towards filling up 21 (twenty one) vacancies declared vide Court's Notification No. 2319-R(JS) dated 23.04.2019 involving 63 eligible WBJS officers from the substantive cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above, I am directed to inform you that **viva-voce of 63 eligible WBJS officers** in the substantive cadre of Civil Judge (Senior Division) in the process of **selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court** is scheduled to be held on **29.07.2019, 30.07.2019, 31.07.2019, 01.08.2019, and 02.08.2019**, following the schedule as being **published in Court's website** and enclosed herewith.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the eligible officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Parganas., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-voce** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **"Leave on Duty"**.

You are therefore, requested to inform the concerned officers as listed in the schedule enclosed herewith and posted under your control accordingly, so that they, specially those posted in remote and far-off stations, may get adequate time for to and fro journey for the purpose.

This may be treated as important and urgent.

For further information, if any, the officers may be requested to visit the Court's website www.calcuttahighcourt.gov.in. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.30 p.m.), over Phone No. (033)-2254-8065/2254-8226/2243-6080.

Yours faithfully,

Sd/-

Registrar (Judicial Service)

Encl.: Schedule of Viva-voce (4 sheets)

Memo No. 4460-A – 4465/(i)-A dated 09.07.2018.

Copy forwarded for information and necessary action to :

- (i) Shri Sabyasachi Chatteraj, Law Officer, Directorate of Drugs Control, Government of W.B., KIT Building, 5th Floor, P-16, India Exchange Place Extension, Kolkata – 73
- (ii) Sri Tito Rob, Judge, 1st Labour Court, Calcutta, New Secretariat Building, Kolkata – 700001.
- (iii) Sri Sanjay Chowdhury, Registrar, Family Court, Calcutta, Bankshall Court Building, Kolkata - 700001
- (iv) Sri Suresh Singh, Dy. Administrator General & Official Trustee., Govt. of W.B., New Secretariat Building, Kolkata – 700001.
- (v) Shri Debanjan Ghosh, Deputy Registrar, WB Human Rights Commission, Purta Bhavan, Block – BF, Salt Lake, Kolkata – 91
- (vi) Sri Debkumar Goswami, Deputy Director (Legal), Health & Family Welfare Department, Government of West Bengal, Sasthya Bhavan, Sasthya Sathi Building, Law Branch, GN-29, Sector V, Salt Lake, Kolkata - 91
- (vii) Sri Santosh Kumar Pathak, Administrative Officer, West Bengal Judicial Academy, AA-III/B-10, Rajarhat, New Town, Kolkata – 700160

Sd/-

Registrar (Judicial Service)